Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ARJUN CHEMICALS PRIVATE LIMITED Date of Commencement of Liquidation: 12-06-2025; List of Stakeholders as on Date: 17-07-2025; Name of IP: Mr. S. Kannan; Process Number: 1; Last 5 digitof registration number: 11287

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	0	0	0	0	0	0	0	Annexure 3
4	Unsecured financial creditors	14	1379405352	14	1379405352	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	86	85282310	66	9519276	0	19166146	56596888	Annexure 6
7	Operational creditors (Government Dues)	4	50096787	4	5945795	0	0	44150992	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	20	103584651	16	71953218	0	31631433	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		124	1618369100	100	1466823641	0	50797579	100747880	